

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-503
IB-341/ND/2023
IA/694/2024

IN THE MATTER OF:

Hy Link Overseas Private Limited

.....Applicant

Vs.

Apex Ispat Private Limited

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 07.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Mohit Nandwani, Adv.

ORDER

IA/694/2024:-

No one is present on behalf of the Applicant at the time of hearing of the matter. Ld. Counsel on behalf of the non Applicant is present and sought further time to file their reply. Time prayed for is granted. List this application on **14.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)